

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 20 OF 2016 &
IA NO. 50 OF 2016**

Dated: 24th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Uttar Pradesh Power Transmission Corpn. Ltd. & Anr.Appellant(s)
Versus
Central Electricity Regulatory CommissionRespondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand a/w
Mr. Pankaj Saxena (Rep.)

ORDER

Admit. Issue notice to the respondents returnable on 23.03.2016. Dasti in addition is permitted.

List the matter on **29.03.2016**. Interim order to continue till then.

**(I.J. Kapoor)
Technical Member**
ts/dk

**(Justice Ranjana P. Desai)
Chairperson**